

F NO A – 22013/2/2003 – AD. VI  
GOVERNMENT OF INDIA  
MINISTRY OF INDIA  
DEPARTMENT OF REVENUE  
CENTRAL BOARD OF DIRECT TAXES

New Delhi, the 13<sup>th</sup> August, 2003

**ORDER NO 128 OF 2003**

Order no 72 dated 21<sup>st</sup> May, 2003 regarding transfers in the grade of Deputy / Assistant Commissioner of Income Tax which was kept in abeyance vide Order No. 73 dated 22<sup>nd</sup> May, 2003 shall come into force with immediate effect and until further orders, subject to deletion of entries against **SI No 9** and **45** of the said Order.

**(P C BHATT)**  
**UNDER SECRETARY TO THE GOVERNMENT OF INDIA**